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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.148/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA 106/2017/IN CP No.5/111/CB/2013
NAME OF THE COMPANY	Liquor India Limited
NAME OF THE PETITIONER(S)	Ravi Kumar Distilleries Limited
NAME OF THE RESPONDENT(S)	Liquor India Limited & (10) Others
UNDER SECTION	111/111A

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. Srinivasayana DR K V SAIKIVAS	Advocate		

ORDER

Counsel for Respondent is present. No representation from the Petitioner.

Even on last hearings also no representation from the Petitioner.

He also reported that an appeal is pending before Hon'ble NCLAT.

Issue notice to the Petitioner and Registry to send notice to the Petitioner to attend the Tribunal by the next date of hearing.

List the matter on 13.07.2018 for hearing.


Member(Judl)